

# EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of other creditors (Other than financial creditors and operational creditors); Date of Commencement of CIRP: March 28 2024, ; List of Creditors as on January 8, 2025

S.N o	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of continge nt claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by security interest	Amount covered by guarantee	Wheth er relat ed party?				

(Amount in ₹)

